

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P.89/(MAH)/2017

CORAM:

Present:



SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 10.04.2017

NAME OF THE PARTIES: M/s. Transit Operations India Pvt.Ltd.

SECTION OF THE COMPANIES ACT: 441 of the Companies Act 2013

S. No.	NAME	DESIGNATION	SIGNATURE
1	C.S. Keikar	Company Secretary in Practice	
2.	Nikhil Chitale	Practicing Company Secretary	

Order

CP No.89/441/NCLT/MB/MAH/2017

At request of the Petitioner, this Application is hereby dismissed as
withdrawn with liberty.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)